

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 203 OF 2016 &
IA NO. 987 OF 2017**

Dated: 25th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Indian Wind Power Association (IWPA) Appellant(s)
Versus
Eastern Power Distribution Co. of Andhra Pradesh Ltd. & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Majid Durrani

Counsel for the Respondent(s) : Ms. Perna Singh
Mr. Prashant Mathur for R-1

ORDER

As agreed by learned counsel for the parties, list this matter for
hearing on **29-11-2018**.

**(S.D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**